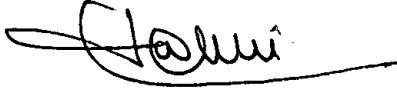


ORDER

Since, Ms. Mona Singh, Additional District and Sessions Judge, Narnaul, (the exclusive court set up for dealing with the cases of heinous crime against women and POCSO Act cases) was already on medical leave w.e.f. 02.07.2021 to 15.07.2021 and she has now further proceeded on medical leave w.e.f. 16.07.2021 to 29.07.2021, therefore, the matter was discussed with the Hon'ble Administrative Judge of this Sessions Division and as approved; the files pending in the Court of Ms. Mona Singh, Additional District and Sessions Judge, Narnaul during her leave period will be put up before the Court of Dr. Ashok Kumar, Additional District and Sessions Judge, Narnaul for passing appropriate orders thereon. He will also entertain urgent work of that Court till further orders also.

All concerned be informed accordingly.

Dated: 16.07.2021

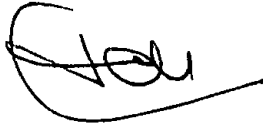

District and Sessions Judge,
Narnaul.

Endst: No. 8538-45 /

Dated 16-07-2021 /

Copy forwarded to the following for information and necessary action:

- 1 All the Judicial Officers posted in Sessions Division, Narnaul.
- 2 The Deputy Commissioner, Mohindergarh at Narnaul.
- 3 The Superintendent of Police, Mohindergarh at Narnaul.
- 4 The District Attorney, Narnaul.
- 5 The Superintendent, District Jail, Narnaul.
- 6 The Presidents, Bar Associations, Narnaul, Mohindergarh and Kanina.
- 7 *as usual*
- 8 *To Judicial Branch*


District and Sessions Judge,
Narnaul.